

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

OA/100/189/2021 MA/100/222/2021

This the 1st day of February, 2021

Through Video Conferencing

Hon'ble Justice L. Narasimha Reddy, Chairman Hon'ble Ms. Aradhana Johri, Member (A)

- 1. Chetan Prakash Bhatt,
 Working as Tax Assistant (Group 'C')
 Aged About 48 years,
 S/o. Late Sh. K. N. Bhatt,
 R/o. N-28A, Street No. 3, Vijay Vihar,
 Uttam Nagar, New Delhi 110 059.
- Rajesh Kumar,
 Working as Tax Assistant (Group 'C')
 S/o. Sh. Dharampal,
 R/o. 196, MC, Primary School Road,
 VPO Khaira, Najafgarh,
 New Delhi 110 043.
- 3. Narender Kumar Sharma, Working as Tax Assistant (Group – 'C') S/o. Sh. Harprasad Sharma, R/o. F-107 Sadh Nagar-II, Palam Colony, New Delhi – 110 045.
- Lalit Kumar,
 Working as Tax Assistant (Group 'C')
 S/o. Late Sh. Mamla Ram,
 R/o. F-53 Street No. 17 A,
 Sadh Nagar, Palam Colony ND-110045.
- 5. Harkesh Kumar, Working as Tax Assistant (Group – 'C') S/o. Late Sh. Kehar Singh Saini, R/o. WZ-498, Near Chottu Ram Public School, Palam Village New Delhi.
- Praveen Kumar,
 Working as Tax Assistant (Group 'C')
 S/o. Sh. Ram Jiwan,
 R/o. A/1 69C Vijay Enclave
 Delhi 45.
- 7. Gurbachan Singh,
 Working as Tax Assistant (Group 'C')
 S/o. Late Sh. Jiwan Singh,
 R/o. G54A, Nandram Park,
 Uttam Nagar, New Delhi 110 059.

8. Rajesh Kumar,

Working as Tax Assistant (Group – 'C') S/o. Sh. Prabhati Ram, R/o. No. 270, Village & Post Office Kakrola, Uttam Nagar, New Delhi – 110 078.

9. Jaiprakash,

Working as Tax Assistant (Group – 'C') S/o. Late Sh. Kaku Ram, R/o. 47-B, Vijay Colony, Gali No. 5, Aare wala Road Bawana, Delhi – 110 039.

10. Ajit Singh,

Working as Tax Assistant (Group – 'C') S/o. Lt. Sh. Inderjeet Singh, R/o. RZ D-23 Main Gopal Nagar, Najafgarh, New Delhi – 110 043.

11. Sunil Kumar,

Working as Tax Assistant (Group - 'C') S/o. Sh. Bhola Ram, R/o. H. No. 08, Block - H, Phase - 2, Ashok Vihar, Gurgaon - 122 001.

12. Vineet Kumar,

Working as Tax Assistant (Group – 'C') S/o. Sh. Dulichand Tushir, R/o. H. No. 1065, Sec-51, Gurugram.

13. Sanjay Kumar Singh,

Working as Tax Assistant (Group – 'C') S/o. Late Sh. Jagdish Singh, R/o. K-318, Street No. 6/A, Mahipal Pur, New Delhi – 110 037.

14. Ashok Kumar Meena,

Working as Tax Assistant (Group - 'C') S/o. Sh. Chhaju Lal Meena, R/o. Q No. 886, Sec-03, Pushp Vihar Delhi-17.

15. Swami Nath Shah,

Working as Tax Assistant (Group - 'C') S/o. Late Sh. Ram Narayan Shah, R/o. 103/12, Sector I, Pushp Vihar, New Delhi - 110 017.

16. Jagmohan,

Working as Tax Assistant (Group – 'C') S/o. Sh. Jagdish Chand, R/o. 517, Chirag Dilli, New Delhi.

17. G. S. Raghav, Working as Tax Assistant (Group – 'C') S/o. Late Sh. K. C. Raghav, R/o. C-129A, Mansa Ram, Park, Uttam Nagar, New Delhi – 110 059.

18. Brajam Pal, Working as Tax Assistant (Group - 'C') S/o. Late Sh. Atar Singh, R/o. H. No. B-216 A, Street No.1, Bank Colony, Mandli Village, Delhi - 110 093.

19. Vipin Kumar Tyagi, Working as Tax Assistant (Group – 'C') S/o. Sh. L. R. Tyagi, R/o. S-184 Pandav Nagar Delhi 92.

20. Devender Singh, Working as Tax Assistant (Group – 'C') S/o. Sh. Roop Singh, R/o. C-3/281, Lodhi Colony, ND 110 003.

21. Umesh Kumar, Working as Tax Assistant (Group - 'C') S/o. Sh. Rampran Shah, R/o. H. No. 30/320, Old 30 Block, Trilokpuri, Delhi - 91.

22. Rantej Singh, Working as Tax Assistant (Group – 'C') S/o. Sh. Puran Singh, R/o. MS-1113 Type-2, Timarpur Delhi 110054.

23. Arun Kumar, Working as Tax Assistant (Group – 'C') S/o. Lt. Sh. Dharmveer Singh, R/o. F-374, Gali No. 8B, Swatra Nagar, Narela, Delhi – 110 040.

24. Bimit Kaul, Working as Tax Assistant (Group – 'C') S/o. Lt. Sh. Naresh Kumar, R/o. G-4/202, First Floor, Sec-16 Rohini, New Delhi – 110 085.

25. Madan Singh, Working as Tax Assistant (Group - 'C') S/o. Late Sh. Shiv Singh, R/o. E-622, Gali No. - 12,

West Vinod Nagar, Delhi – 110 092.

26. Gaurav,

Working as Tax Assistant (Group - 'C') S/o. Sh. Subhash Chander, R/o. 1253/7 Kaisthan Maholla, Near Old Post Office, Rohtak.

27. Satyendra Singh

Working as Tax Assistant (Group – 'C') S/o. Sh. Rajender Singh, R/o. H. No. 2074, Sector-6, District Jhajjar, Haryana.

28. Suresh Kumar Dwivedi, Working as Tax Assistant (Group - 'C') S/o. Sh. K. D. Dwivedi, R/o. B-4, Subhash Park, Uttam Nagar, ND.

29. Dinesh Kumar, Working as Tax Assistant (Group – 'C') S/o. Lt Sh. T. B. Khatri, R/o. H. No. 1499, Sector-5, R. K. Puram, New Delhi – 110 022.

30. Karamveer, Working as Tax Assistant (Group – 'C') S/o. Late Sh. Manohar Lal, R/o. A-438 Minto Road Complex, New Delhi – 110 002.

31. Som Dutt, Working as Tax Assistant (Group – 'C') S/o. Sh. Naval Singh, R/o. C-371, SGM Nagar, Faridabad, (Haryana).

32. Sanjay Kumar, Working as Tax Assistant (Group – 'C') S/o. Sh. Rattan Singh, R/o. VPO Barwasni, Distt-Sonipat, (Haryana)

33. Anil Kumar, Working as Tax Assistant (Group – 'C') S/o. Sh. Balwant Singh, R/o. Watd No. 17, Safido, Jind, (Haryana).

34. Deepak Kumar, Working as Tax Assistant (Group – 'C')

S/o. Sh. Bedram, R/o. No. 61/8, Pushp Vihar, Sector-1, Saket, New Delhi-110 017.

- 35. Kamal Kumar,
 Working as Tax Assistant (Group 'C')
 S/o. Sh. Babu Lal,
 R/o. No. 30/02 Pushp Vihar Saket,
 New Delhi 110 017.
- 36. Ravi Kumar Mahendra,
 Working as Tax Assistant (Group 'C')
 S/o. Sh. Raj Kumar,
 R/o. E-64, Type-II,
 Moti Bagh, New Delhi 110 021.
- 37. Bhagwan Singh,
 Working as Tax Assistant (Group 'C')
 S/o. Lt. Sh. Bhola Ram,
 R/o. RZ A/25, Main Gopal Nagar,
 Najafgarh New Delhi 110 043.
- 38. Rakesh Kumar,
 Working as Tax Assistant (Group 'C')
 S/o. Sh. Ranbir Singh,
 R/o. Village Bhusli
 P.O. Maduban,
 Distt. Karnal (Haryana)

...Applicants

(By Advocate: Mr. M. K. Bhardwaj)

Versus

- Union of India,
 Through its Secretary,
 Ministry of Finance,
 Department of Revenue
 North Block,
 New Delhi 110 001.
- 2. The Chairman, CBIC, North Block, New Delhi - 110 001.
- The Chief Commissioner of CGST, Delhi Zone, C. R. Building, IP Estate, New Delhi – 110 002.

...Respondents

(By Advocate : Mr. K. M. Singh)

ORDER (ORAL)

Justice L. Narasimha Reddy: Chairman

The applicants were initially appointed in Group 'D' posts in the Income Tax Department. Thereafter, they have been promoted to the post of Tax Assistant in the years 2016-2017. The appointment to the post of Tax Assistant is through direct recruitment as well as promotion. The department published a draft seniority list for the cadre of Tax Assistant as on 05.04.2019. This OA is filed challenging the draft seniority list published on 05.04.2019.

- 2. The applicants contend that several direct recruit Tax Assistants who were appointed much after the promotion of the applicants were shown as seniors and the same is contrary to law. Several other contentions are also urged.
- 3. We heard Shri M.K. Bhardwaj, learned counsel for applicant and Shri K.M. Singh, learned counsel for respondents, at the stage of admission.
- 4. The applicants feel aggrieved by the places assigned to them in the draft seniority list. Way back on 05.04.2019 that list was published. It is not known as to

whether the applicants have submitted their objections to the draft seniority list. It is natural that the concerned authority has to take into account, the objections submitted to the draft seniority list, before the final seniority list is published.

5. We, therefore, dispose of the OA, directing that in case the final seniority list for the post of Tax Assistants has not been published yet, the objections if any, submitted by the applicants, shall be taken into account. The exercise in this behalf shall be completed within three months from the date of receipt of a copy of this order.

Pending MA No.222/2021 shall stand disposed of. There shall be no orders as to costs.

(Aradhana Johri) Member (A) (Justice L. Narasimha Reddy) Chairman

/lg/sunil/rk/mbt